

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

119. I.A. 4490/2023, I.A. 424/2022 IN
C.P.(IB)-1559(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: Punjab Renewable Energy Systems Pvt. Ltd.
V/s.
Spark Green Energy (Ahmednagar) Pvt Ltd.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: VC and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on
20.12.2023 further for hearing.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)